

SL. No.12

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/259/2024 in Company Petition IB/254/2021</b>
<b>NAME OF THE COMPANY</b>	<b>Impact Metals Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Kudapa Gangadhara &amp; another</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Impact Metals Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/259/2024**

**Present:** Ld. Counsel Mr. Nikhi Vaka for the Applicant.

This is an application filed by the Resolution Professional to take on record the progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**